156 Written Answers to		[RAJYA SABHA]		Unstarred Questions	
Sl. No.	State/UT	2011	2012	2013	2014
14.	Kerala	1	4	1	-
15.	Madhya Pradesh	9	6	17	3
16.	Maharashtra	8	9	20	14
17.	Manipur	1	1	2	1
18.	Meghalaya	1	-	1	2
19.	Mizoram	-	1	-	-
20.	Nagaland	-	-	-	-
21.	Orissa	2	3	3	2
22.	Punjab	-	5	6	2
23.	Rajasthan	6	3	18	9
24.	Sikkim	-	-	0	-
25.	Tamil Nadu	3	4	9	4
26.	Uttarakhand	1	5	2	5
27.	Uttar Pradesh	68	72	92	44
28.	West Bengal	-	2	7	3
29.	Chandigarh	-	-	-	-
30.	Puducherry	-	1	-	-
	Total	144	171	282	141

Reforms to fight subsidies and inflation

3295. SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that Government is considering a proposal to unleash food reforms to fight subsidies and inflation; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS. FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB DADARAO DANVE): (a) No. Sir.

(b) In view of (a) above, does not arise.

Written Answers to

Decentralized Procurement Scheme

3296. SHRI C.M. RAMESH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that Government is unable to fully implement the Decentralized Procurement Scheme in all the States;
 - (b) if so, the reasons therefor;
- (c) whether apprehensions raised by various State Governments have been solved by the Central Government; and
 - (d) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB DADARAO DANVE): (a) Yes, Sir.

- (b) The Government of India makes active efforts to pursue State Governments to adopt the (DCP) scheme. However, the decision regarding adoption of DCP system lies with the State Governments and the determining factors are availability of requisite infrastructure, institutional capacity and resources with the respective State Governments.
- (c) and (d) The problems raised by State Governments in course of implementation of DCP scheme are always duly examined by Government of India and resolved to the extent possible within the existing policy framework.

Supply of foodgrains to Jammu and Kashmir under PDS

3297. SHRI G. N. RATANPURI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the demand of Government of Jammu and Kashmir to supply foodgrains under PDS to the State according to 2011 census is pending for long;
- (b) whether the matter has been raised with the Minister by the Chief Minister again a few weeks ago;